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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 2514/2012

RAJESH KUMAR MALHOTRA

..... Plaintiff

Through Mr. Shiv Charan Garg & Mr. Imran

Khan, Advs.

versus

SHISHUPAL MALHOTRA

..... Defendant

Through

Mr. Ravi Kapoor, Advocate.

CORAM:

ANIL KUMAR (DHJS), JOINT REGISTRAR (JUDICIAL)

<u>ORDER</u>

% 25.05.2018

Proceeding – 12.05p.m. to 01.15pm Evidence recorded 12.15p.m. to 01.10pm.

IA No.12684/2017 u/S 151 CPC moved by defendant

Keeping in view of facts and circumstances in which the present IA has been moved, it would be appropriate to list this IA before the Hon'ble Court.

Accordingly, list this IA before the Hon'ble Court on next date of hearing for further directions.

CS (OS) 2514/2012

PW1 Mr. Rajesh Kumar Malhotra is present for his further cross-examination and partly cross-examined. His further cross-examination is deferred as it is 1.15 p.m. and after lunch learned counsels for the parties are not available as stated.

Put up the matter before the Hon'ble Court on 18.07.2018, for further directions.

ANIL KUMAR (DHJS)
JOINT REGISTRAR (JUDICIAL)

MAY 25, 2018/ab